

Report of the Department-related Parliamentary Standing Committee on Science, and Technology, Environment, Forest and Climate Change regarding Action Taken by the Government on the Recommendations/Observations contained in the 363rd Report of the Committee on 'Demands for Grants (2022-23)' of the Ministry of Environment, Forest and Climate Change.

Status of implementation of the Recommendations contained in the 343rd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE; AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI AJAY BHATT): Sir, I lay the Half Yearly Statement regarding the present Status of implementation of the Recommendations of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture contained in its 343rd Report on the Demands for Grants (2023-24) of the Ministry of Tourism.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the two notices received under Rule 267 do not merit admittance. The notices received from the Ministers concerned, for the consideration of Bharatiya Nyaya Sanhita, 2023; the Bharatiya Nagarik Suraksha Sanhita, 2023; and the Bharatiya Sakshya Bill, 2023 (*to be discussed together*) and the Telecommunications Bill, 2023, as passed by Lok Sabha, in the Rajya Sabha today, were admitted by waiving off the period requirement under Rule 123 of the Rules of Procedure and Conduct of Business in the Council of States, (Rajya Sabha). All the said Bills have been included in today's Revised List of Business. The copies of the Bills, 'As introduced in Lok Sabha' were already circulated to Members through Members' Portal and 'As passed by Lok Sabha' versions have been circulated today morning. Those hon. Members who desire to give notices of amendments to the said Bills may do so now, till 12.00 noon today.

Hon. Members, if you all agree, the lunch hour may be skipped today for taking up the Government Legislative Business listed in the Revised List of Business. Further, the Bill listed at 21 (d), that is, the Telecommunications Bill, 2023, as passed by Lok Sabha, may be taken up first. Does the House agree to it?

SOME HON. MEMBERS: Yes, Sir.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, the Home Ministry's Bill is supposed to be the first Bill to be taken up. Is there a change in it? As mentioned now, it is the Telecommunications Bill, 2023 which is to be taken up first.

MR. CHAIRMAN: Hon. Minister of State in the Ministry of Parliamentary Affairs, we act on an input that is officially communicated to us. You, therefore, need to revisit and be updated.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with permission of the Chair, Shri Sushil Kumar Modi; Need to regulate Artificial Intelligence-generated deepfake contents.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

Need to regulate artificial intelligence-generated deep fake contents

श्री सुशील कुमार मोदी (बिहार): माननीय उपसभापति महोदय, पहले फ़ेक न्यूज़ का प्रचलन था, अब डीपफ़ेक वीडियोज़, सिंथेटिक वीडियोज़ लोकतंत्र के लिए खतरा पैदा कर रहे हैं। महोदय, चुनाव के समय में इनका भारी दुरुपयोग होने की संभावना है, पिछले दिनों हमने देखा कि स्वयं प्रधान मंत्री जी को गरबा करते हुए दिखाया गया और समर्थकों को लगा कि वास्तव में प्रधान मंत्री जी गरबा कर रहे हैं। उस वीडियो को लाखों-करोड़ों की संख्या में लोगों ने आगे बढ़ा दिया, फिर स्वयं प्रधान मंत्री जी को इस बात का खंडन करना पड़ा कि आर्टिफ़िशियल इंटेलिजेंस का इस्तेमाल करके मुझे गरबा करते हुए दिखाया गया, जबकि मैंने वर्षों से किसी नृत्य में भाग नहीं लिया था।

उपसभापति महोदय, यह disinformation को बढ़ावा दे रहा है, लोगों के पास इसे verify करने का कोई तरीका नहीं है और अब तो ऐसे ऐप्स आ गए हैं कि अगर कोई व्यक्ति कपड़े पहने हुए है, उसके चित्र को अगर ऐप में डाल दें, तो वह वस्त्रहीन होकर नग्न अवस्था में दिखाई पड़ेगा। इस प्रकार के न्यूड चित्र के माध्यम से, खासकर महिलाओं को टारगेट करके बड़े पैमाने पर डीप फ़ेक वीडियोज़ सोशल मीडिया पर आ रहे हैं। यहां तक कि क्रिकेटर विराट कोहली या जो फिल्मी कलाकार हैं - शाहरुख खान जैसे सेलिब्रिटीज़ हैं, इनके इंस्टाग्राम, फेसबुक पर बेटिंग प्लेटफॉर्म या अन्य विज्ञापनों के अंदर, जबकि वे उसका प्रचार नहीं कर रहे हैं, वे स्वयं नहीं हैं, लेकिन